

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Report on the working of the Provisions of Section 15-A of the Protection of Civil Rights Act, 1955, for the year ended the 31st December, 1977, under sub-section (4) of section 15A of the said Act. [Placed in Library. See No. LT-3130/78].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) G.S.R. No. 574(E), dated the 8th Decemer, 1978, publishing the Indian Administrative Service (Fixation of Cadre Strength) Twentieth Amendment Regulations, 1978.

(ii) G.S.R. No. 575(E), dated the 8th December, 1978, publishing the Indian Administrative Service (Pay) Thirteenth Amendment, Rules, 1978 [Placed in Library. See No. LT-3131/for II].

III. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. No. 1462, dated the 9th December, 1978, publishing the Border Security Force (Seniority, Promotion and Superannuation of Officers) Rules, 1978, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT-3129/78].

I. Annual Report and Accounts (1974-75) of the Coal India Limited, Calcutta and related papers.

II. Annual Report and Accounts (1977-78) of the National Thermal Power Corporation Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI FAZLUR REHMAN): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Second Annual Report and Accounts of the Coal Mines Authority Limited (now known as Coal India Limited) Calcutta for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3132/78 for (i)]

(ii) (a) Second Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-3133/78 for (ii)].

II. Statement (in English and Hindi) giving reasons for the delay in laying the Report mentioned at I(i) above. [Placed in Library. See No. LT-3133/78].

I. Annual Report and Accounts (1977-78) of the Bharat Dynamics Limited, Hyderabad and related papers.

II. Annual Report and Accounts (1977-78) of the Bharat Earth nautics Limited, Bangalore and related papers.

III. Annual Report and Accounts (1977-78) of the Hindustan Aeronautics Limited, Bangalore and related papers.

IV. Annual Report and Accounts (1977-78) of the Praga Tools Limited, Secunderabad and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Sir, I beg to lay on the Table under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

I. Eighth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-3134/78].

II. Fourteenth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-3135/78].

III. Fifteenth Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-3206/78].

IV. Thirty-fourth Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-3136/78].

V. Statements by Government accepting the above Reports [Placed in Library. See No. LT-3136/78].

Annual Report and Accounts (1977-78) of the Hindustan Latex Limited, Trivandrum and related papers.

DR. RAM KRIPAL SINHA: Sir, on behalf of Shri Jagdambi Prasad Yadav, I beg to lay on the Table under sub-section (1) of section 619A of the Companies Act, 1958, a copy (in English and Hindi) of the Twelfth Annual Report and Accounts of the Hindustan Latex Limited, Trivandrum for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See no. LT-3168/78].

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI M. KADERSHAH (Tamil Nadu): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—

(i) Hundred and Fourth Report of the Public Accounts Committee on Excess Expenditure over Voted Grants and Charged Appropriation Accounts (Civil) for the year 1976-77 and Action taken by Government on the recommendations of the Public Accounts Committee contained in their 38th Report (Sixth Lok Sabha) on Excesses over Voted Grants and Charged Appropriations for the year 1975-76.

(ii) Hundred and Sixth Report of the Public Accounts Committee on action taken by Government on the recommendations contained in the Forty-Eighth Report relating to Defence Services.

REPORTS OF THE COMMITTEE ON PETITIONS

श्री जगदीश जोशी (मध्य प्रदेश) :
सभापति महोदय, आपकी अनमति से मैं
सार्वजनिक शिशुगृहों की स्थापना से